

1. Mr. Akshay Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
2. Ms. Minakshi Verma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro [U.O.T.].
3. Ms. Sakshi Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat) [U.O.T.].
4. Ms. Rupam Smriti Topno, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat) [U.O.T.].
5. Mr. Manjeet Kumar Sahu, S.D.J.M., Chaibasa (Porahat).
6. Mr. Rishi Kumar, Railway Judicial Magistrate, Chaibasa (Porahat) [U.O.T.].
7. Mr. Sadish Ujwal Beck, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum- Judge I/c, Chatra [U.O.T.].
8. Ms. Sonali Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M., Chatra [U.O.P.].
9. Mr. Prashant Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M., Chatra [U.O.P.].
10. Mr. Amit Gupta, S.D.J.M.-cum-Judge I/c, Daltonganj [U.O.T.].
11. Mr. Satish Kumar Munda, Civil Judge (Jr. Div.)-cum-Special Court, elected M.P./M.L.A., Daltonganj [U.O.T.].
12. Mr. Chandan Kumar Goswami, Addl. Civil Judge (Jr. Div.)-cum-J.M, Daltonganj [U.O.T.].
13. Mr. Deepak Kumar Sahu, J.M.-cum-Judge I/c, Deoghar [U.O.T.].
14. Ms. Sandhya Prasad, S.D.J.M., Deoghar.
15. Ms. Sushila Hansda, S.D.J.M., Deoghar (Madhupur) [U.O.T.].
16. Ms. Mosrat Ziya Tara, Addl. Civil Judge, (Jr. Div.)-cum-J.M., Dhanbad [U.O.P.].
17. Ms. Pratima Oraon, J.M.-cum-P.M. (J.J.B.), Dhanbad [U.O.T.].
18. Ms. Punam Kumari, S.D.J.M., Dhanbad [U.O.T.].
19. Ms. Anushka Jain, Civil Judge (Jr. Div.)-cum-J.M-cum-Special Court, elected M.P./M.L.A., Dhanbad [U.O.T.].
20. Ms. Divya Raghav, Civil Judge (Jr. Div.), Dhanbad [U.O.T.].
21. Ms. Divya Aswani, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad [U.O.T.].
22. Mr. Abhinav Tripathi. J.M.-cum-Judge I/c, Dhanbad [U.O.T.].
23. Mr. Sumant Dixit, Addl. Civil Judge (Jr. Div.)-cum-J.M, Dhanbad [U.O.T.].
24. Mr. Pragyesh Nigam, Addl. Railway Judicial Magistrate, Dhanbad [U.O.T.].
25. Mr. Shailendra Kumar Napit, Judicial Magistrate, Dumka [U.O.T.].
26. Mr. Vijay Kumar Das, Addl. Civil Judge (Jr. Div.)-cum-J.M, Garhwa [U.O.T.].
27. Mr. Bankim Chandra Chatterjee, S.D.J.M.-cum-Civil Judge (Jr. Div.), Garhwa (Nagar Untari).
28. Mr. Edith Horo, J.M.-cum-P.M. (J.J.B.), Giridih [U.O.T.].
29. Mr. Abhijeet Pandey, S.D.J.M, Giridih [U.O.T.].
30. Mr. Mohit Choudhary, Addl. Civil Judge (Jr. Div.)-cum-J.M, Giridih [U.O.T.].
31. Ms. Saquia Kausar, Addl. Civil Judge (Jr. Div.)-cum-J.M, Giridih [U.O.T.].
32. Ms. Shalika Anna Herenz, Addl. Civil Judge (Jr. Div.)-cum-J.M, Giridih [U.O.T.].
33. Ms. Priya Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M, Giridih [U.O.T.].
34. Ms. Anupriya Sanga, Addl. Civil Judge (Jr. Div.)-cum-J.M, Giridih [U.O.T.].
35. Ms. Kriti Kumari Burnwal, S.D.J.M., Godda [U.O.T.].
36. Ms. Jaya Smita Kujur, Civil Judge (Jr. Div.), Gumla [U.O.T.].
37. Ms. Reema Kumari, Civil Judge (Jr. Div.)-cum-J.M.-cum-P.M.(J.J.B.), Hazaribagh [U.O.T.].
38. Mr. Mohit, J.M.-cum-Judge I/c, Hazaribagh [U.O.T.].
39. Ms. Priyanka Chopra, Addl. Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh [U.O.T.].
40. Mr. Abhinaw Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
41. Ms. Sumi Bina Horo, Addl. Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh [U.O.T.].
42. Ms. Purnima Tirkey, Addl. Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh [U.O.T.].
43. Mr. Numan Khan Azam, Addl. Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur [U.O.T.].
44. Ms. Jyotsna Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur [U.O.T.].
45. Mr. Alok Ojha, Addl. Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur [U.O.T.].
46. Mr. Amit Alda, SDJM-cum-Civil Judge (Jr. Div.), Jamshedpur (Ghatshila) [U.O.T.].
47. Mr. Arvind Kumar No. 3, J.M.-cum-Judge I/c, Jamtara [U.O.T.].
48. Mr. Dinesh Bauri, SDJM-cum-Civil Judge (Jr. Div.), Khunti [U.O.T.].
49. Ms. Shivanoi Priva, J.M.-cum-Judge I/c, Koderma

51. Mr. Rahul Kumar, J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.), Latehar [U.O.T.].
52. Mr. Raj Kalyan, S.D.J.M.-cum- Civil Judge (Jr. Div.)-cum-Judge I/c, Lohardaga [U.O.T.].
53. Mr. Kamal Prakash, J.M.-cum-Judge I/c, Pakur [U.O.T.].
54. Ms. Vidyawati Kumari, J.M.-cum-P.M.(J.J.B.), Ramgarh [U.O.T.].
55. Ms. Smriti Tripathi, Addl. Civil Judge (Jr. Div.)-cum-J.M, Ramgarh [U.O.T.].
56. Ms. Ila Kandpal, Addl. Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
57. Mr. Sarthak Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Ranchi
58. Ms. Samar Afshan, Addl. Civil Judge (Jr. Div.)-cum-J.M, Ranchi [U.O.T.].
59. Ms. Aishwarya Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M, Ranchi [U.O.T.].
60. Ms. Paridhi Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
61. Ms. Shradha Bhushan, Addl. Civil Judge (Jr. Div.)-cum-J.M, Ranchi [U.O.T.].
62. Mr. Amit Kumar Gupta, Railway Judicial Magistrate, Sahebganj [U.O.T.].
63. Mr. Sumit Kumar Verma, Judicial Magistrate, Sahebganj.
64. Ms. Mansi, J.M., Sahebganj (Rajmahal).
65. Mr. Pratik Ranjan, Judicial Magistrate, Sahebganj (Rajmahal).
66. Mr. Ashish Agarwal, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M., J.J.Board., Seraikela Kharsawan.

Sub.:- Nomination of Judicial Officers for attending **one-day “Special Training Programme on Bhartiya Nayay Sanhita (BNS), Bhartiya Nagrik Suraksha Sanhita (BNSS), Bhartiya Sakshya Adhinyam (BSA) for Judicial officers, Prosecutors, Advocates and Police Officers” (Course No. ST-2)** schedule to be held on **28<sup>th</sup> April, 2024**.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid special training Programme scheduled to be held on **28<sup>th</sup> April, 2024** at **Judicial Academy Jharkhand, Ranchi**.

The arrangement for the stay of the nominated outstation officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of preceding day of the training Programme till the evening of concluding day of the training Programme**. All the nominated officers have to report at Academy for training Programme on or before **09:30 A.M. for registration, in proper dress**.

You are, therefore, directed to attend the aforesaid training Programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training Programme.

**No individual request seeking permission to attend the Programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,

Sd/-Nikesh Kumar Sinha


Registrar (Administration)

Memo No. 1682 /Apptt.

Dated, Ranchi, the

23/04/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 350/JAJ dated 22.03.2024/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
23.4.24  
Registrar (Administration)